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**IN THE HIGH COURT OF MADHYA PRADESH
AT INDORE**

**BEFORE
HON'BLE SHRI JUSTICE PRANAY VERMA**

ON THE 2nd OF DECEMBER, 2022

CONTEMPT PETITION CIVIL No. 1575 of 2020

BETWEEN:-

1. **ARVIND KHEDEKAR S/O SHRI RAMCHANDRA KHEDEKAR, AGED ABOUT 52 YEARS, OCCUPATION: O.A. GRADE-III H/40, NVDA, NARMADA COLONY, SCHEME NO. 78, VIJAY NAGAR, (MADHYA PRADESH)**
2. **JAGDISH JOSHI S/O LATE PREM RAJ JOSHI, AGED ABOUT 50 YEARS, OCCUPATION: PEON H.NO. 277, ASHOK NAGAR, AIRPORT ROAD, (MADHYA PRADESH)**
3. **BABULAL DUBE S/O SHRI BHAULAL DUBEY, AGED ABOUT 52 YEARS, OCCUPATION: SERVICE (DRIVER) OFFICE OF DIRECTOR, OMKARESHWAR NATIONAL PARK, NVDA, E-1/8, NARMADA COLONY, SCHEME NO. 78, (MADHYA PRADESH)**

सत्यमेव जयते

.....PETITIONER

(BY MR ABHISHEK BAJPAI-ADVOCATE)

AND

1. **I.C.P. KESHRI PRINCIPAL SECRETARY NARMADA VALLEY DEVELOPMENT DEPARTMENT VALLABH BHAWAN, BHOPAL (MADHYA PRADESH)**
2. **SHRI S.D. PATERIYA MEMBER (ENVIRONMENT) NARMADA VALLEY DEVELOPMENT AUTHORITY (NVDA) NARMADA BHAWAN, 59 ARERA HILLS (MADHYA PRADESH)**
3. **SHRI SWATANTRA KUMAR SINGH COMMISSIONER/ DIRECTOR (ADMINISTRATION) NARMADA VALLEY DEVELOPMENT AUTHORITY (NVDA) 59, ARERAHILLS, BHOPAL (MADHYA PRADESH)**

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4. SHRI RAM KUMAR GUPTA DIRECTOR
OMKARESHWAR NATIONAL PARK NVDA
SCHEME NO. 78, NARMADA COLONY, VIJAY
NAGAR, INDORE (MADHYA PRADESH)

.....RESPONDENTS

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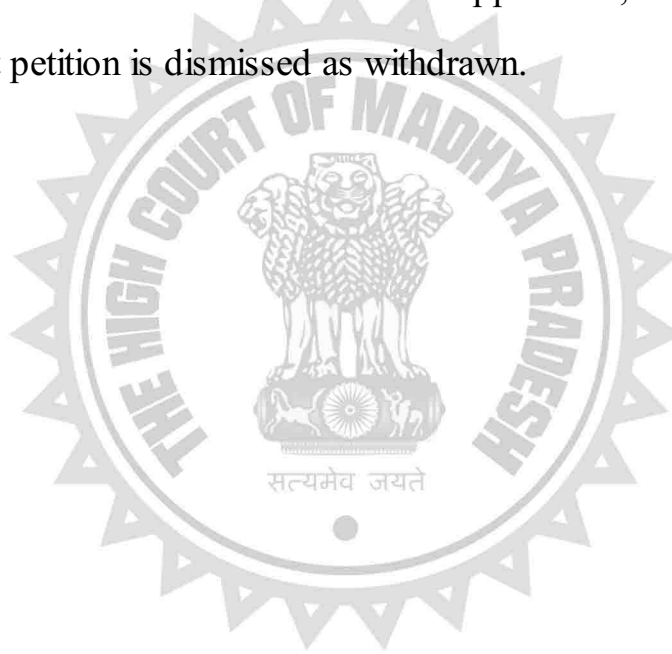
This petition coming on for order this day, the court passed the following:

ORDER

Heard on **IA No. 7631/2022** which is an application for withdrawal of the petition.

For the reasons stated in the application, same is allowed and the contempt petition is dismissed as withdrawn.

rashmi



(PRANAY VERMA)
JUDGE